

COURT - I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**IA NO. 409 OF 2017 IN
DFR NO. 682 OF 2017**

Dated: 4th July, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

**Maharashtra State Electricity Distribution Co. Ltd. ...Appellant(s)
Vs.
Maharashtra Electricity Regulatory Commission & Ors. ...Respondent(s)**

Counsel for the Appellant(s) : Mr. Raheel Kohli

Counsel for the Respondent(s) : Mr. Buddy A.Ranganadhan for R-1
Mr. Anand K.Ganesan
Ms. Swapna Seshadri
Ms. Dipal Sheth for R-2

ORDER

Learned counsel for respondent No.2 seeks a week's time to file reply. She may file the same on or before 12.07.2017 after serving copy on the other side.

List the matter on **19.07.2017.**

**(I. J. Kapoor)
Technical Member**

ts/kt

**(Justice Ranjana P. Desai)
Chairperson**